

INDRAPRASTHA LEGISLATIVE ASSEMBLY

Bulletin Part – II

(General Information relating to legislative and other matters)

Thursday 31st October 2019

No. 01

COMMENCEMENT OF THE FIRST SESSION OF THE LEGISLATIVE ASSEMBLY OF INDRAPRASTHA

Hon'ble Members are informed that the First Session of the Legislative Assembly of Indraprastha will commence on Thursday, 7th November 2019 at 10:00 AM in Old Secretariat.

ALLOTMENT OF DAYS FOR THE TRANSACTION OF BUSINESS DURING FIRST SESSION

Sittings of the Legislative Assembly of Indraprastha have been provisionally fixed for the following days:

7th November, 2019 – 10:00 AM

- i. Oath or Affirmation of newly elected Members
- ii. Governor's Address
- iii. Motion of Thanks to Governor's Address
- iv. Question Hour
- v. Special Mention
- vi. Introduction and Consideration of Bill
- vii. Resolutions

8th November, 2019 – 10:00 AM

- i. Question Hour
- ii. Special Mention
- iii. Consideration and Passing of Bill
- iv. Resolution

TIME OF SITTING

On 7th and 8th November, 2019, the Legislative Assembly of Indraprastha will sit from 10:00 AM and continue till the business fixed for the day is concluded. The quorum bell will be rung at 9:55 AM to enable Members to take their seat.

SEATING ARRANGEMENT DURING FIRST SESSION

Each Member of the House has been provisionally allotted a seat under Rule 6 of Rules of Procedures and Conduct of Business in Indraprastha Legislative Assembly. A copy of statement showing the seat number provisionally allotted to the Members will be sent.

OATH OR AFFIRMATION

Members will make and subscribe the oath or affirmation as required under Rule 7 of Rules of Procedures and Conduct of Business in Indraprastha Legislative Assembly on 7th November, 2019 at 10:00 AM onwards in the Assembly Hall, Old Secretariat.

GOVERNOR'S ADDRESS

The Hon'ble Members are informed that Hon'ble Governor, Indraprastha will address the Legislative Assembly on 7th November, 2019 at 10:15 AM in the Assembly Hall, Old Secretariat. The schedule of the address is given below:

10:15 AM	Hon'ble Governor arrives. Guard of Honour for the Hon'ble Governor.
10:18 AM	Hon'ble Governor enters the Assembly Hall and is received by the Speaker and Secretary. All Members rise. Hon'ble Governor assumes the seat. All Members and Officers of the Legislative Assembly take their seats below.
10:20 AM	National Anthem
10:21 AM	Hon'ble Speaker requests Hon'ble Governor to address the House.
10:22 AM	Hon'ble Governor addresses the House. After the conclusion of the address the Hon'ble Speaker, Chief Minister and the Secretary see off the Governor.

QUESTION HOUR

The Notices for questions to be asked for first session of Indraprastha Legislative Assembly will be received as per Rule 23 of Rules of Procedures and Conduct of Business in Indraprastha Legislative Assembly. As per the directions of Hon'ble Speaker the question hour will be held on 7th and 8th November, 2019.

ALLOTMENT OF DAYS FOR ANSWERING QUESTIONS DURING THE FIRST SESSION

The days for answering questions by Ministers in respect to various departments have been arranged as follows:

S No.	Name of Departments	Date of Sitting	Last Date of receiving Questions for Departments (upto 6:30 PM)
(1)	(2)	(3)	(4)
1.	Home Law Urban Development PWD Finance Health Education	07.11.2019	06.11.2019
2.	Social Welfare Industry Environment Transport	08.11.2019	07.11.2019

Note:

- i. A Member can give notice for one question for a day. (Rule 22)
- ii. No more than 20 questions can be asked in the House on a given day. (Rule 22)
- iii. The relative precedence of the questions to be raised in the House shall be determined by ballot. (Rule 23)
- iv. A question shall not exceed 70 words in length.(Rule 21)
- v. Each question should primarily relate to one subject only.(Rule 21)
- vi. A Member, may, with permission of the Speaker, put forth a supplementary question for further elucidating facts related to the matter. (Rule 25)
- vii. Members may kindly note that if notice of question is received after the deadline prescribed, such a notice shall stand disallowed. The time for receipt of notices shall be upto 6:30 PM on the last date of receipt of questions for Departments as shown in column 4 above.
- viii. Members are requested to go through the Rules of Procedures and Conduct of Business in Indraprastha Legislative Assembly for further details.

SPECIAL MENTION

A Member who wishes to mention a matter of public importance in the House shall give notice addressed to the Secretary in the prescribed format as per Rule 28. As per the directions of Hon'ble Speaker, Special Mention shall be held on 7th November 2019 at 12:15 AM and 8th November 2019 at 11:20 AM. The precedence of the special mentions shall be

determined by ballot. Notices received upto 6.30 p.m. one day prior to the sitting, shall be placed before the Speaker, for his consideration, for the next sitting of the House.

Note:

- i. Members are requested to confine the text of the Special Mention to 250 words only and not to deviate from the original text while raising the same on the floor of the House. (Rule 27)
- ii. No Member shall give more than one notice for any one Sitting. (Rule 26)
- iii. No more than one issue shall be given in a Special Mention. (Rule 27)
- iv. No more than 20 Special Mention can be presented in the House on a given day. (Rule 28)

NOTICES

Hon'bleMembers are informed that they can send their notices to the dyp.delhiassembly@gmail.com.

BILLS AND RESOLUTIONS

The Hon'bleMembers are hereby informed that notices for one (01) Bill three and (03) Resolutions have been received in the Indraprastha Legislative Assembly. The following would be taken up for discussion in the House as per schedule below:

S. No.	Date of Sitting	Bill	Resolution
(1)	(2)	(3)	(4)
1.	07.11.2019	Introduction and Consideration of Bill on Welfare of Senior Citizens	<ol style="list-style-type: none">i. Steps to Encourage Employment Opportunitiesii. Steps to Improve Women Security
2.	08.11.2019	Consideration and Passing of Bill on Welfare of Senior Citizens	<ol style="list-style-type: none">i. Steps to Improve Environment

Shruti Sharma
Secretary